ं **भी राज नाम सिंह**ः समापति महोदय माननीय मंत्री जी ने अपने उत्तर में कहा है कि नेशनल काऊंसिल भाफ एज्केशनल रिसर्च एड ट्रॉनग और स्टेट काऊसिल श्राफ एजकेशन रिसर्च एंड टेनिंग का मैन ब्राब्जेक्टिव स्कूल करिकुलम में समय-समय पर इम्प्रचमेंट करना है । लेकिन मेरी निश्चित जानकारी है कि इस देश के कई राज्यों में विशेष रूप से उत्तर प्रदेश में स्टेट काऊंसिल ग्राफ एज्केशनल रिसर्च एंड ट्रनिश की रिवमेंडेशन पर 1992 में वहां जो हिस्टरी मैथमेटिक्स और हिन्दी के पाठ्यक्रमों में कुछ संशोधन और परिवतन किए गए थे लेकिन वर्तमान सरकार ने बिना स्टेट काऊंसिल ग्राफ एजुकेशन रिमर्च एंड टेनिंग की संस्कृति प्राप्त किए सामान्य भासनादेण के द्वारा उन सालेरे संशोधनों श्रीर परिवर्तनों को रह कर दिया है। में माननीय मंत्री जी से जानना चाहगा कि क्या इस मामले में वे हस्तक्षेप करने की इत्या करेगे घोर साथ ही यह भी जानना चाहमा कि क्या स्टेट कांअसिल आफ एजकेशनल रिसर्च एड ट्रेनिंग को कुछ विशेष स्वायतता इस प्रकार की प्रदान करने की कोशिश भारत सरकार करेगी ताकि राज्य मरकारें मनमाने तरीके से हस्तक्षेप करना अन्द कर दें।

संभाषित महोदया, दूसरा प्रक्रन इसी के बार में ममान पाठ्यकमों के बारे में पूछना चाहुंगा क्योंकि हर स्टेट में जहां पर कुछ महर्नमेंट स्कूल और गवनमेंट कालेज चलते हैं वहां पर बहुत सारे प्राइवेट कालेज भी चलते हैं लेकिन उनके करिकुलम में बहुत बड़ा अन्तर होता है भिन्नता होती है। हर स्टेट में करिकुलम के मामले में एक समानता हो इस, दृष्टि से क्या भारत सरकार विचार करेगी

हुवारी शेलका: सभापति जी जहां तक लास्ट प्वांइट का सावल है शावरणीय सदस्य ने खुद ही कहा है कि हर स्टेट में इसके बारे में स्टेट ही निर्णय से पाएगी । उनके जो स्कूल और कालेज हैं, उनके बारे में सेंटर उन्हें कुछ नहीं कह सकता कि जो डिफरेंट स्कूल और कालेज

गवर्नमेट के श्रीर किस सं तरह इनको It is the States' concern As regards curriculum, Sir, he referred to some changes that have taken place in the history books. W received a lot of complaints on that and we have taken a decision. As per our policy, there are four components which should form part of the curriculum all over the country and these are a study of the India's freedom movement. Constitutional obligations and a number of other points, on which the curriculum, the syllabus of different States should be based The different SCERTS are supposed keep this in mind. Sir, in a Conference of the State Education Ministers and eminent educationists, which was convened 1-2-93 for evolving a consensus opinion on the measures to be taken to prevent such kinds of distortions and changes, there was a consensus that a Plan of Action with the required Constitutional and legal authority should be formulated and the modalities for enforcing it should be provided So, we are trying to work on that, Sir.

SPDA Centres in U.P.

*563. DR. MURLI MANOHAR JOSHI: SHRI TIRLOKI NATH CHATURVEDI:†

Will the Minister of HUMAN RE-SAURCE DEVELOPMENT be pleased to state:

- (a) whether U.P. Government have submitted schemes for setting up SPDA Centres in Sefai (Etawah), Bijnor, Saharanpur, Sultanpur, Hamirpur and Ghaziabad, if so, when was each scheme submitted and what is the present status of each scheme; and
- (b) by when the Central Government's approval will be given for each scheme?

[†]The Question was actually asked on the floor of the House by Shri Triloki Nath Chaturvedi

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THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI **MUKUL**

WASNIK): (a) and (b) A statement is laid on the table of the House.

Statement

(a) The position in respect of proposals for setting up of six SPDA Centres in Uttar Pradesh

S. No.	Location of Centre	Date of submission by U.P. Govt. to Sports Authority of India	
1	2	3	+
1.	SPDA Centre, Safai (Etawah)	. April, 1991	Approved and Central assistance of Rs. 32 lakhs released.
2.	SPDA Centre, Bijnor	. May, 1992	Following deficiencies have been conveyed to State Government:
			(i) Coverage of 44 blocks instead of required 80 blocks.
			(ii) Hostel drawing does no conform to standard drawing issued by SAI.
			(iii) Valuation of existing airu tures not done by Eng- neers.
3.	SPDA Centre, Saharanpur	. May, 1992	Proposal withdrawn by Government of Uttar Pradesh on 21-11-1992.
4.	SPDA Centre, Sultanpur	. May, 1992	Following deficiencies have been conveyed to the State Government:
			(i) Coverage of 60 blocks instead of required 80 blocks.
			(ii) The layout plan measure- ment of swimming pool and existing Multipur- pose Hall not given.
			(iii) Hostel plan do not con- form to standard drawing issued by SAI.

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5 SPDA Centre, Hamirpur . . January, 1993

Following deficiencies have been conveyed to State Government:

- (i) Layout plan of existing infrastructure and proposed infrastructure not given.
- (ii) The hostel plan do not conform to standard drawing issued by SAI.

The layout plan do not conform

6 SPDA Centre, Ghaziabad . . February, 1993

to standard drawing given by SAI. This deficiency has been conveyed to State Government.

(b) As already stated in part (a), the SPDA Centre at Safai (Etawah) has been approved by the Central Government. State Government is expected to communicate clarifications in respect of other cases before Central Government considers the proposals for approval.

श्री विलोकी नाथ चतुर्वेदी : श्रीमान, बहु संतोष का विषय है कि उत्तर प्रदेश के जो 6 प्रस्ताव भारतीय खेल प्राधिकरण के समक्ष थे-एक साल से अधिक समय से--- उनमें से एक को मंजुरी दे दी गयी है। एक उत्तर प्रदेश सरकार ने वापस लें लिया है। लेकिन बाकी जो प्रस्ताव हैं उनके संबंध में यह नहीं बताया गया है कि भारत सरकार या जो भारतीय खेल प्राधिकरण हैं उन का उत्तर कब इतर प्रदेश सरकार के पास गया कितना समय उन्होंने लिया। अतः एवं पहलीसप्लीमेंटरी का मेरा "अ" भाग यह है कि क्या मंत्रालय ने कोई ऐसी अवधि नियत की है जिसके संदर इस विषय में उत्तर दिए जायें, और "ब" भाग मेरी षहली सप्लीमेंट्री का बह है कि चुकि कुछ प्रस्तावों को इस कारण वापस कर दिया गया है कि उनमें को मानक नक्शा है या प्लान है उसके अनसार बहु नहीं था ां मैं यह भी मंत्री महोदम से जानना चाहता हूं कि क्या मानक नक्शा बनाते हुए किसी भी राज्य

सरकार को इतनी भी स्वाधीनता नहीं है कि स्थानीय जो भी विभिन्नताएं है उनको भी ध्यान में रखा जाएं।

SHRI MUKUL WASNIK: Sir, the hon. Member...(Interruptionss)...

SHRI S. JAIPAL REDDY: Sir, Mr. Chaturvedi's Hindi is more difficult to follow than his English.

MR. CHAIRMAN: I have followed. The Mnister has also followed.

SHRI MUKUL WASNIK: The hon. Member has asked for specific information as to when the Government of India has sent the letter to the UP Government asking it to complete certain formalities to see that these centres are approved. I would like to say that we wrote to the UP Government in tember, 1993 on all the proposals which were with us from Uttar Pradesh. We have not yet received any response from the Government of Uttar Pradesh. As of now, we are having a continuous dialogue with the officials of the State. Recentrally, when we had a meeting of the Spodts Ministers of various States, at that time also, this matter was taken up with the concerned officials. As far as setting any time-limit to Uttar Pradesh Government is concerned...(interruptions)...

SHRI TRILOKI NATH CHATUR-VEDI: In view of the Model Plan, if there is a variation in the Model Plan, it is very easy to send a reply much earlier.

SHRI MUKUL WASNIK: What we have got during the Plan period for Uttar Pradesh as far as these centres are concerned is that we will haye about 10-11 centres of SPDA in that State. But no time-limit as to when they have to respond to our letters, answers to our querries, has been kept. Regarding layout, where there were certain variations. I would like to mention that layout and everything else have to be done according to the requirement of the scheme. If the layout is according the requirement, then, minor here or there can be accommodated. But it has to meet the objectives of the scheme

श्री ब्रिलोकी नाथ चतुर्वेदी: श्रीमन्, मैं ग्रापके माध्यम से दूसरा सप्लीमेंटी. परक प्रकत जो पूछना चाहता हं वह यह हैं कि ढांचा तो बन जाता है मेगर उनको मित्रिय बनाना है, जीवन्त बनाना है और उत्तर प्रदेश का काफी बड़ा क्षेत्रफल है, वहां की ग्रावादी भी बहत है ग्रीर खेलकृद की परम्पराभी है। तो मैं मंत्री महोदय से अपने पूरेक प्रकृत के "अ" भाग में यह जानना चाहता हूं कि उसको जीवन्त बनाने के लिए और समय समय पर उनकी अन्देडिंग होती रहे इसके लिए क्या सुविधाएं स्य है अधारिटी ग्राफ इंडिया की तरफ से हे हैं। "ब" भाग मेश यह है कि यह मान काफी समय से चल रही है और व मंत्री महोदय यह बताने का कष्ट करेंगे कि इसमें किस प्रकार में राज्य सर-कारों को ग्रधिक सहयोग मिल सके, राज्य सरकारें इसका ग्रधिक उपयोग कर सकें इस दिष्ट से यह केंद्रीय स्कीम न रहकर वास्तव में चुंकि इसका संबंध विशेषतया राज्य सरकारों से है तो उनको अधिक से मधिक इसके लिए अवसर प्राप्त हो सकें तो क्या इसके ग्रांकलन के

कोई कमेंटी भी नियुक्त करने की उनकी इनकी

SHRI MUKUL WASNIK: Sir, these Centres are basically set up to scout talent and to see that they are provided with the best type of facilities available and are developed into centres of excellence. As far as the grant for these Centres is concerned, it is on a matching basis We contribute Rs. 50 lakhs towards a particular Centre and 50 lakhs towards a particular Centre and Rs. 50 lakhs are contributed by the State concerned. As far as the review of the scheme is concerned, I would like to say that this scheme has not been in operation for a long time. It has been launched in 1991. But even though only three years have passed, we have decided that we need to review not only the SPDA but also the other schemes of the Sports Authority of India which includes NSTC, SAG centres and sports hostels. And for this purpose, we had set up a Committee of the Tata Consultancy Services which is undertaking the study. And we expect that they will submit their report during this month so that whatever needs to be done to make these schemes more and more effective, we are able to do %.

SHRI TRILOKI NATH CHATUR-VEDI: Sir, my question was not about the financial allocation but about the technical guidance and the upgrading of these Centres. What kind help is available and forthcoming from the Sports Authority of India to make them really the centres of excellence? That was my question.

SHRI MUKUI WASNIK: Sir, we deploy coaches to these Centres the Sports Authority of India. And wherever there is any requirement developing those institutions into contres of excellence, we will provide all possible cooperation.

MR. CHAIRMAN: Shri Satya Prakash Malaviya,

श्री सत्य प्रकाश मालवीय : माननीय सभापति जी, उत्तर प्रदेश में 6 जगह से स्पोर्टंस सेंटर खोलने के लिए प्रस्ताव झाए थे, इसमें केवल सेफई मंजूर हम्रा है जो कि इटावा में है। 32 लाख रुपया भारत सरकार ने रिलीज भी कर दिया है। सब को विदित है कि उत्तर प्रदेश मुख्य मंत्री श्री मुलायम सिंह यादव सेफाई से झाते हैं। वह स्वयं कृस्ती स्रौर दंगल के बड़े शौकीन हैं। जब वह छात्र थे और ग्रध्यापक थे तो कुस्ती खेला करते मान्यवर, ग्राज पं० मोती लाल नेष्टरू का जन्म दिवस है श्रीर 1861 को उनका जन्म हुन्ना था। सारा राष्ट्र ब्राज उनका जन्म-दिन भना रहा है श्रीर लोक सभा सचिवालय को पं० मोती लाल नेहरू पर मेरे पास एक पुस्तक है जो भ्राज वहां बंटी है उसमें लिखा है कि. "Pandit Motilal Nehru was athletic, fond of outdoor sports, especially wrestling." श्रोर हिन्दी में इसका ग्रनवाद है. उनका शरीर पुष्ट था, वह खेलों, विशेष रूप मे कुस्ती के शौकीन थे। एक तो मैं जानना चाहता हं कि स्पोटर्स सैन्टर खोलने के लिए क्यो नाम्जं है ? दूसरे चुंकि पं मोती लाल नेहरू जी जल्दी ही इलाहाबाद चले गए थे। जन्म भर इलाहाबाद रहे भीर वहीं उनकी मत्य हुई । वहीं पर श्रानन्द भवन था। सारी श्राजादी की खडाई वहीं से लडी गई । तो मैं यह सुझाव देना चाहता हं ग्रीर पूछना भी चाहता हुं कि क्या इलाहाबाद में इसी तरीके का कीई केंद्र खोलने पर भारत सरकार या **स्पोटस का जो ग्रापका प्राधिकरण** है, बह्व विचार करेगा ?

SHRI MUKUL WASNIK: Sir, we have no proposal at the moment from the State Government to open such a Centre in Allahabad. But, never the less, the suggestion which the hon. Member has made is an important suggestion and we would try and see as to what type of scheme can be taken up in Allahabad so that the talent available in Allahabad can also be properly taken care of.

श्री सतीश प्रधान : सभापति महोदय. में माननीय मंत्री जी से यह जानना चाहता हू कि बहुत सारे सेंटस हमने स्पोर्ट सम्राथा-रिटी ग्राफ इंडिया के खोल उर रखे हैं. वहां बच्चों को हम कोचिंग दे रहे हैं, ट्रेनिंग दे रहे हैं। फिर भी वहां से जो रिजल्टस हमें चाहिए उतने अच्छे रिजन्टम वहां से हमें नहीं मिल पा रहे हैं। तो इसकी क्या वजह है यह मैं भ्रापके पास से जानना चाहता हूं ? साथ में, में यह भी जानना चाहता हूं कि सुम्बई में एक ग्रापने सैन्टर खोल रखा है वह ठीक ढंग से नहीं चलता है। श्रीरंगाबाद में सैन्टर खोला है जोकि ग्रध्रा ही है क्योंकि वहां कंस्ट्रक्शन का याधा ही काम पूरा हुआ है और याप वहां से सेंटर शिफ्ट कर के ग्रहमदाबाद ले गए हैं। तो मैं मंत्री महोदय से जानना चाहंगा कि औरंगाबाद का यह ग्रध्र्रा सेंटर जहां कि काम ग्रधरा पड़ा है, उसे ग्राप पुरा करने की इच्छा रखते हैं? यदि रखते हैं तो यह काम कब तक पूरा होगा ?

MR. CHAIRMAN: Please conclude because this is outside the main question. Does the Minister want to answer?

SHRI MUKUL WASNIK: He asked about the performance of those who have been recruited in the various centres of the Sports Authority. I would not like to make any controversial comment one way or the other because, at the moment, a study is being undertaken and the purpose behind conducting the study is only to see that the objectives of all these scheme s are achieved and needs to be done, will be done. As far as the Aurangabad sub-centre of the Sports Authority is concerned, I would like to mention that the rangabad sub-centre still continues to be there and will continue to be there. What is in Gandhinagar is the regional centre and what is in Aurangabad is the sub-centre of that

regional centre. To meet the infrastructural requirements in Aurangabad, we have already released a certain amount and we will see that a phases—it will be in phases—we complete the infrastructural facilities as soon as possible. I think the construction work for the hostel there would start very soon.

श्री राम गोपाल यादव : श्रीमान. मैं ग्रापके माध्यम से माननीय मंत्री जी को इस कार्य के लिए बधाई ग्रीर धन्यवाद देता हं कि उन्होंने कम-स-कम एक सेंटर के लिए सेंट्ल ग्रसिस्टेस दीं है जो कि मेरे गांव में है । श्रीमन, मैं जानना जाहता हं कि दिल्ली से सहायता मिलने में कितनी दिक्कतें होती हैं ग्रीर किस तरीके से सहायता मिलती है। श्रीमन मैं इसके माथ मावल यह चाहता हं कि एक तरफ गवनमेंट खेलकद ग्रीर इस सब को प्रोत्साहन देने के लिए तमाम सेंटर्स खोलने के कार्यक्रम बना रही है दूसरो तरफ सारा हिन्दुस्तान जानता है कि इस देश में कुछ ऐसे स्वयंसेवी संगठन भी हैं जोकि बच्चों की तरफ हाफवेंट पहनाकर तमाम प्रकार की बातें सिखाने हैं भ्रीर सांप्रदायिक विद्वेष जैमी बातें उनमें इजेक्ट करते रहते हैं। क्या गवर्नमेंट के पास इ.म. तरह की कोई योजना है कि इस तरह के सांप्रदायिक तत्वों के खिलाफ उनकी कोई रायबल ऐसी संस्था और सेंटर्स खोले भीर जहां इस तरह की ट्रेनिग दी जाय कि वे इस तरह के तत्वों का मकाबला कर सकें।

SHRI MUKUL WASNIK: There is generally a problem of politics in sports. The hon Member is me to get some sports into politics. I would like to mention here that we have various schemes to promote certain rural tournaments in disciplines in the backward areas. We also give some financial assistance to the federations in the field of sports promotion, and if there is any specific request from the hon. Member, I would look into it and see as to what we can do.

MR. CHAIRMAN: Next question.

Percentage of Boys and girls not going to schools

*564 SHRIMATI VEENA V)RMA;†
SHRI SUSHILKUMAR SAM-

BHAJIRAO SHINDE:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) what is the percentage of girls and boys who were not going to schools during the years 1990-91, 1991-92, 1992-93 and 1993-94;
- (b) what is the total estimated member of boys and girls in the age group₃ between 5—10 and 11—14 years not going to Schools in the rural and urban areas in each State and Union Territory; and
- (c) what is the estimated number of these children covered by informal education schools?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) According to data annually collected from States the percentage of children not attending primary and upper primary schools in 199891 to 1992-93 was as below:

			The second secon		
	Year		Primary	Upper Primary	
1390-91	•		19.57	36.17	
1 99 1-92			18.21	35.07	
1992-93			15.85	28.33	

Such data is not available for 1998.
94 and for rural and urban schools separately.

†The Question was actually asked on the floor of the House by Shrimati Veena Verma.